

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 377/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017


NAME OF THE PARTIES:

Gammon India Ltd.

V/s.

Neelkanth Mansions and Infrastructure Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
32	Ashish Kanot Mustuza Federal Vishesh malviya Anuja Abhyalekar	Counsel Advocate ILB M/s Federalad Restrained Advocate for Respondent	

Durgaprasad Poojari Advocate
ILB PDS Legal
Petitioner



ORDER

TCP No. 377/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

At request of both the parties, list this matter on 19.09.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)